

State Vs Vijay Jain  
FIR No.22/2008  
PS Punjabi Bagh

28-07-2020

Present: Learned APP for the State.  
Learned Trainee Judge Ms Kanika Aggarwal has also joined.  
Sh Jai Bhardwaj alongwith Ms Priyadarshani, Ld Counsels for  
the complainant.

Ld Counsel for the complainant has filed an application for  
cancellation of bail of the accused on the ground that accused is now not  
following the agreement entered before the Mediation Centre.

Let the notice be issued to the accused for 02-09-2020 at 12  
PM.

  
(Manu Vedwan)

MM:West District, Tis Hazari Courts  
Delhi : 28-07-2020

FIR No.128/09  
Case No.67572/16  
PS Punjabi Bagh

27.07.2020

Present: Ld. APP for the state.  
None for the accused persons.

File taken up in pursuance of the circulars of relevant date of Hon'ble High Court and as per directions of Ld. District & Sessions Judge. The presence of parties could not be procured at Cisco Webex meet application. **Matter is at the stage of clarifications.**

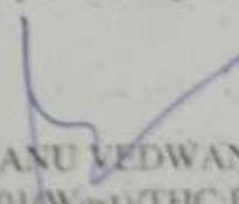
All the accused persons have made part submissions including the submissions for discharging them in the present case which is vehemently opposed to by the complainant on the previous occasion. Now, matter is pending for clarifications from all the concerned parties. It being a bulky file matter and alleged incriminating material consists of various documents annexed with the file and as alleged by the accused persons on previous occasions even not annexed in the file deliberately.

Relevant clarifications from accused persons qua the alleged Family settlement stated to be arrived at between the parties alongwith receipt dated 27.02.1987 including the FSL report are necessary to be made.

Thus, in these circumstances to avoid any miscarriage of justice and further in the interest of justice, put up for appearance of parties for making clarifications.

Be put up on 26.08.2020.

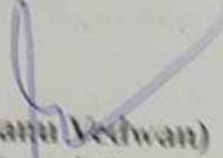
Shortest possible date is being given as per the stage of the case.

  
(MANU VEDWAN)  
MM-01(West)/THC-Delhi  
27-07-2020

Case No. 70855/2016  
State Vs Raj Kumar  
FIR NO. 664/2005  
PS Punjabi Bagh

28-07-2020

Present: Learned Additional Public Prosecutor for the State.  
None for the accused.  
Learned Trainee Judge Ms Kanika Aggarwal has also joined.  
Despite repeated attempts neither the accused nor his counsel  
could be contacted.  
Put up for purpose fixed on 10-09-2020.  
Shortest possible date is being given as per the stage of the case.

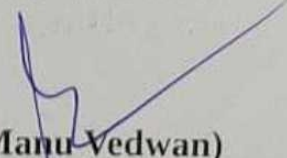
  
(Manu Vedwan)  
MM: West District, Tis Hazari Courts  
Delhi : 28-07-2020

**Case No. 70941/2016  
State Vs Anand Jain  
FIR NO. 8/2000  
PS Punjabi Bagh**

28-07-2020

Present: Learned APP for the State.  
None for the accused.  
Learned Trainee Judge Ms Kanika Aggarwal has also joined.  
Despite repeated attempts neither the accused nor his counsel  
could be contacted.

Put up for purpose fixed on 04-09-2020. Shortest possible date  
is being given as per the stage of the case.

  
**(Manu Vedwan)**  
**MM:West District, Tis Hazari Courts**  
**Delhi : 28-07-2020**

CC no. 2585/19  
PS Punjabi Bagh

28-07-2020

Present: None for the complainant.

Keeping in view the overall circumstances and as per the directions of the Hon'ble High Court, put up for the purpose fixed on 13.10.2020.

  
(Manu Vedwan)

MM: West District, Tis Hazari Courts  
Delhi : 28-07-2020

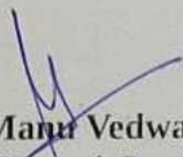


CC no. 911/19  
PS Punjabi Bagh

28-07-2020

Present: None for the complainant.

Keeping in view the overall circumstances and as per the directions of the Hon'ble High Court, put up for the purpose fixed on 13.10.2020.



(Manu Vedwan)

MM:West District, Tis Hazari Courts  
Delhi : 28-07-2020

CC no, 6227/16  
PS Punjabi Bagh

28-07-2020

Present: None for the complainant.

Keeping in view the overall circumstances and as per the directions of the Hon'ble High Court, put up for the purpose fixed on 13.10.2020.



(Manu Vedwan)

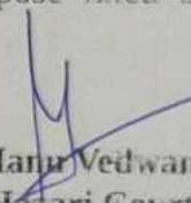
MM:West District, Tis Hazari Courts  
Delhi : 28-07-2020

CC no. 3518/19  
PS Punjabi Bagh

28-07-2020

Present: None for the complainant.

Keeping in view the overall circumstances and as per the directions of the Hon'ble High Court, put up for the purpose fixed on 13.10.2020.



(Manu Vedwan)

MM: West District, Tis Hazari Courts  
Delhi : 28-07-2020

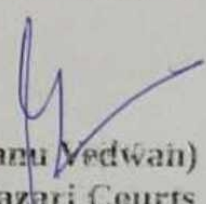


CC no. 6095/16  
PS Punjabi Bagh

28-07-2020

Present: None for the complainant.

Keeping in view the overall circumstances and as per the directions of the Hon'ble High Court, put up for the purpose fixed on 13.10.2020.



(Manu Vedwan)

MM:West District, Tis Hazari Courts  
Delhi : 28-07-2020